

- (xv) G.S.R. 69 published in Gazette of India dated the 21st January, 1967, making certain amendments to Schedule III to the Indian Administrative Service (Pay) Rules, 1954.
- (xvi) G.S.R. 70 published in Gazette of India dated the 21st January, 1967, making certain amendments to Schedule III to the Indian Administrative Service (Pay) Rules, 1954.
- (xvii) G.S.R. 136 published in Gazette of India dated the 4th February, 1967, making certain amendments to Schedule III to the Indian Administrative Service (Pay) Rules, 1954.
- (xviii) G.S.R. 137 published in Gazette of India dated the 4th February, 1967, making certain amendments to Schedule III to the Indian Administrative Service (Pay) Rules, 1954. [Placed in Library. See No. LT-6/67].

(2) A copy of Proclamation issued by the President on the 6th March, 1967, revoking the Proclamation issued by the Vice-President, discharging the functions of the President, on the 24th March 1965, in relation to the State of Kerala, published in Notification No. G.S.R. 298 in Gazette of India dated the 6th March 1967, under clause (3) of article 356 of the Constitution [Placed in Library. See No. LT-7/67].

12.05 hrs.

DEMANDS FOR SUPPLEMENTARY GRANTS (GENERAL), 1966-67

The Deputy Prime Minister and Minister of Finance, (Shri Morarji Desai): I beg to present a statement showing Supplementary Demands for Grants in respect of Budget (General) for 1966-67.

12.05½ hrs.

DEMANDS FOR SUPPLEMENTARY GRANTS (GOA, DAMAN AND DIU), 1966-67

The Deputy Prime Minister and Minister of Finance, Shri Morarji Desai: I beg to present a statement showing Supplementary Demands for Grants in respect of Union Territory of Goa, Daman and Diu for 1966-67.

12.05½ hrs.

DEMANDS FOR SUPPLEMENTARY GRANTS (RAILWAYS), 1966-67

The Minister of Railways (Shri C. M. Poonacha): I beg to present a statement showing Supplementary Demands for Grants in respect of Budget (Railways) for 1966-67.

12.05½ hrs.

PRESIDENT'S ASSENT TO BILLS

Secretary: Sir, I lay on the Table following ten Bills passed by the Houses of Parliament during the Sixteenth Session of Third Lok Sabha and assented to by the President:

- (1) The Kerala Appropriation (No. 3) Bill, 1966.
- (2) The Kerala Appropriation (No. 4) Bill, 1966.
- (3) The Kerala Appropriation (No. 5) Bill, 1966.
- (4) The Appropriation (Railways) No. 3 Bill, 1966.
- (5) The Appropriation (Railways) No. 4 Bill, 1966.
- (6) The Appropriation (No. 4) Bill, 1966.
- (7) The Appropriation (No. 5) Bill, 1966.
- (8) The Produce Cess (Amendment) Bill, 1966.
- (9) The Indian Tariff (Second Amendment) Bill, 1966.
- (10) The Post-Graduate Institute of Medical Education and Research, Chandigarh, Bill, 1966.